

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. IA 2042/2024 In C.P. (IB)/411(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - Mr. Vikas Prakash Gupta**  
**IN THE MATTER OF**  
**Reliance Home Finance Ltd**  
**V/s**  
**Zaveri Constructions Pvt Ltd**

**Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.2042/2024:** - Adv. Aditya Mishra appeared for the Applicant/Liquidator through VC. This IA has been filed by the Liquidator to take on record the Progress Report for the period 01.01.2024 to 31.03.2024, which is annexed with the IA. The said report of the Liquidator is taken on record. No order is called for. Accordingly, **IA.No.2042/2024 is allowed and disposed of.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**